

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 118

**IA(IBC)/61(CH)2024, IA(IBC)/695(CH)2024, IA(IBC)/1141(CH)2024,
IA(IBC)/1064(CH)2024, IA(IBC)/1065(CH)2024, IA(IBC)/1066(CH)2024
in
CP(IB) No.80(CH)2021
(Admitted)**

IN THE MATTER OF:-

Kudos Chemie Ltd.

... Petitioner

Vs.

Rahul Sales Ltd.

...Respondent

Under Section: 9, 19(2), 60(5), IBC 2016 and Rule 11 of NCLT

Order delivered on 10.07.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the applicant in all the IAs : Mr. Harsh Garg, Advocate

ORDER

IA(IBC)/1141(CH)2024

Heard. Issue notice of this application to the respondent(s). The applicant shall collect the notices from the Registry and send the same by speed post as well as by e-mail, if available, immediately to the respondent(s) at their registered address attaching therewith copy of the application and the entire paper book and the copy of this order.

In case, the service of speed post on the aforesaid respondent(s) is not effected, the applicant shall adopt the mode of substituted service and the notice of hearing be advertised in two daily newspapers (one English and one Hindi) having wide circulation in the area.

The applicant shall file affidavit of service supported by postal receipt, tracking report, paper clippings and copy of e-mail within two weeks.

Reply be filed within one week after receipt of notice with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed one week thereafter with a copy in advance to the counsel opposite.

List on 03.09.2024.

IA No.1064/2024

This application has been filed for placing on record Progress Report for the period from 11.02.2024 to 25.02.2024 along with affidavit by Mr. Prem Chand Goyal, Resolution Professional. The same is taken on record subject to just exceptions. Thus, IA No. 1064/2024 is ***disposed of*** accordingly.

IA No.1065/2024

This application has been filed for placing on record Progress Report for the period from 26.01.2024 to 10.02.2024 along with affidavit by Mr. Prem Chand Goyal, Resolution Professional. The same is taken on record subject to just exceptions. Thus, IA No. 1065/2024 is ***disposed of*** accordingly.

IA No.1066/2024

This application has been filed for placing on record Progress Report for the period from 26.02.2024 to 10.03.2024 along with affidavit by Mr. Prem Chand Goyal, Resolution Professional. The same is taken on record subject to just exceptions. Thus, IA No. 1066/2024 is ***disposed of*** accordingly.

IA(IBC)/61(CH)2024 and IA(IBC)/695(CH)2024

List on 03.09.2024.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)